B Rehabilitation—Contd.	(Rs. lakhs)
(iv) Subsidy for agricultural inputs to small and marginal farmers only in the flood affected areas@ 25% of the cost to small farmers and 33-1/3% in case of marginal farmers	50.00
(v) Subsidy @Rs. 50/- per acre on lift irrigation charges in flood affected areas	20.00
5. Assistance to Artisan families affeted by floods (subsidy@ Rs. 100/- each family for replacment of tools/equipments and Rs. 150/- for purchase of raw material (wherever necessary)	4.50
6. Subsidy @25% of the cost (Rs. 375/- per family to the fishermen affected by floods for replacement of fishing equipments etc.	1.75
TOTAL (B)	561.88
C. Repair and restroration of Public Properties Damaged by Floods :	
1. Restoration of identified community assets and cleaning of debris	200.00
2. *Irrigation and Power Department* :	
(i) Major irrigation works and closure of canal breaches	494.00
(ii) Minor Irrigation Works	170.00
(iii) Lift Irrigation Works	150.00
(iv) Electrical Installation	100.00
3. *Road and buildings of the Public Works Department*	1000.00
4 *Works of the Panchayati Raj Department*	
(i) Block buildings	40.00
(ii) Roads	300.00
(iii) Minor Irrigation Projects/Works	100.000
(iv) Wells	38.00
5. *Housing & Urban Development Department* :	
(i) Drinking water supply installations	144.09
(ii) Repair/Restoration of tubewells	43.28
(iii) Properties of Urban Local bodies	50.00
6. *Education Department* :	
(i) Repair/Reconstruction of School buildings damaged by floods	150.00
(ii) Repair/replacement of furniture/equipments of affected schools	[illegible]

C. Repair and Restoration of Public Properties damagedby floods : Contd. (Rs. lakhs)

7.	*Harijan and Tribal Welfare Department* :	
	(i) Repairs to Schools and Hostels damaged by floods	15.00
	(ii) Repairs to buildings and godowns of LAMPS	10.00
8.	Restoration of buildings and assets of the Cooperatives	100.00
9.	Restoraion of damages of the assets of Tribal Development Corporation at its Gunupur branch	1.20
10.	Repair/restoration of Forest roads	3.58
11.	Restoration of damaged properties of Fisheries Department	0.96
12.	Replacement of Jeeps washed away by floods	9.00
	TOTAL (C)	3135.11
	GRAND TOTAL (A+B+C	4288.58

Besides the above approved ceiling of expenditure, the Prime Minister sanctioned Rs. 5.10 lakhs from the Prime Minister's Relief Fund to Orissa during 1980-81 on account of floods.

हिमाचल प्रदेश में डाकघर

6496. **श्री कृष्ण दत्त सुलतानपुरी** : क्या **संचार** मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष हिमाचल प्रदेश में कितने डाकघर खोलने का विचार है ;

(ख) राज्य सरकार से प्राप्त डाकघरों और टेलीफोन सम्बन्धी प्रस्ताव का ब्यौरा क्या है ;

(ग) इस प्रयोजन के लिए कितनी धन-राशि नियत की गई है ;

(घ) डाक घर, उप डाकघर, सार्वजनिक टेलीफोन केन्द्र खोलने के लिए निर्धारित मानदण्ड क्या हैं ;

टेलीफोन केन्द्र खोलने के लिए निर्धारित पर डाक तथा तार भवन बनाये जा रहे हैं और उन पर कितनी धनराशि खर्च की जा रही है ; और

(च) क्या सरकार का विचार राज्य में संचार व्यवस्था का विस्तार करने के लिए सरकार के विचाराधीन विभिन्न कार्यक्रमों को दर्शाने वाला एक विवरण सभा पटल पर रखने का है ?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव) : (क) इस वर्ष हिमाचल प्रदेश में खोले जाने वाले प्रस्तावित डाकघरों की संख्या को अभी अंतिम रूप नहीं दिया गया है।

(ख) डाकघर तथा लंबी दूरी के सार्वजनिक टेलीफोन घर खोलने हेतु हिमाचल प्रदेश राज्य सरकार से हाल ही में प्राप्त प्रस्तावों की सूची अनुबंध—1 में दी गई है। [ग्रन्थालय में रखा गया। देखिये संख्या एल. टी.—2302/81] । ऐसा प्रतीत होता है कि हिमाचल प्रदेश सरकार से टेलीफोन एक्सचेंज खोलने के बारे में कोई प्रस्ताव प्राप्त नहीं हुआ है।